

**GOVERNMENT OF INDIA  
YOUTH AFFAIRS AND SPORTS  
LOK SABHA**

UNSTARRED QUESTION NO:2891  
ANSWERED ON:11.12.2012  
QUALIFIED COACHES  
Gandhi Smt. Maneka Sanjay

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) whether the Government is aware that many sports stadia set up in the country do not have adequate qualified coaches;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government has taken any action to provide qualified sports coaches in these stadia;
- (d) if so, the details thereof, State-wise; and
- (e) if not, the reasons therefor?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS(SHRI JITENDRA SINGH)

(a) & (b):Development and maintenance of sports infrastructure such as sports stadia, etc., are the primary responsibility of the State Governments. However, the Government of India is maintaining, through the Sports Authority of India (SAI), five stadia in Delhi namely Jawaharlal Nehru Stadium, Maj. Dhyan Chand National Stadium, Indira Gandhi Stadium, Dr. Shyama Prasad Mukherjee Swimming Pool Complex and Dr. Karni Singh Shooting Range, These five international standard stadia are mainly used for training/preparation of elite athletes for participating in international tournaments/games and for holding international events. Qualified coaches of SAI are working in all these five stadia. SAI is having regional training Centres across the country and operating various sports promotional schemes, wherein only qualified coaches have been posted.

(c) to (e):Upon demand of the State Governments, SAI had also provided qualified coaches to their State and district Coaching Centres across the country. Since SAI was facing acute shortage of Coaches, a policy decision was taken to provide coaches for SAI's won schemes only. However, around 259 SAI's coaches are still working in various State Coaching Schemes (SSC) and University Field Schemes (UFS). The State-wise details of number of SAI's coaches under SSC and UFS are given at Annexure-I.